

HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No.HCM.II/333/2013/316

Dated 3rd February, 2014

As per approval of Hon'ble the Chief Justice, High Court of Meghalaya, the following Judicial Officers holding the charge as Additional District & Sessions Judge and i/c District & Sessions Judge in their respective Districts are hereby regularized as District & Sessions Judge as indicated below :

1. Smti B.Giri posted as District & Sessions Judge, Jowai;
2. Shri A.M.Ripnar posted as District & Sessions Judge, Shillong;
3. Shri E.Kharumnuid posted as District & Sessions Judge, Tura;
4. Smti M.B.Challam posted as District & Sessions Judge, Nongpoh.

This Notification shall supersede all Notifications issued earlier in this regard.

By Order,

REGISTRAR GENERAL